

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 12**  
**(IB)-415(PB)/2019**

**IN THE MATTER OF:**

Unimax International  
Vs.

... Applicant/Petitioner

M/s. Soho Infrastructure Pvt Ltd.

... Respondent

**Order Under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 31.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Srishti Badhwar, Adv.  
For the Respondent :

**ORDER**

**C.A. No. 770(PB)/2020**

On the withdrawal request made by the applicant, this application is hereby dismissed as withdrawn.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**